NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 28

C.P (IB)379/MB/2020

CORAM:
SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)
JUSTICE P.N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.01.2023**

NAME OF THE PARTIES **: Elcon Elastomers Pvt Ltd**
V/s
Hanjer Biotech Energies (Jalgaon) Pvt Ltd.

Appearance (via video-conference):

For the Applicant : Aditya Dubey

For the Respondent : None Present

Section 9 of the IBC, 2016

ORDER

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **17.03.2023.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Akash